

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

LOK SABHA  
UNSTARRED QUESTION No. 694

TO BE ANSWERED ON FRIDAY 24<sup>th</sup> JULY, 2015  
SHRAVANA 2, 1937 [SAKA]

**GOLD SMUGGLING**

694. SHRI CH. MALLA REDDY:  
SHRI P.R. SUNDARAM:

Will the Minister of FINANCE be pleased to state:

- (a) the details of cases of gold smuggling, contraband smuggling, smuggling of items through airports/ports unearthed and consignments seized by Directorate of Revenue Intelligence (DRI) during the last three years and the current year;
- (b) whether DRI has seized a sizeable quantity of gold concealed in gadgets recently;
- (c) if so, the details thereof and the action taken by DRI against the offenders; and
- (d) the preventive steps taken or proposed to be taken by the Government to check such incidents?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**[SHRI JAYANT SINHA]**

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(a) The details of gold smuggling/contraband smuggling through airports/ports detected by the Directorate of Revenue Intelligence (DRI) during the last three years and current year is at **Annexure-A**.

(b) & (c) Yes. In the month of March, 2015, 12.01 kg. of smuggled gold and 35.9 kg. of 24 carat smuggled gold were recovered and seized from electronic and other items viz. Meat grinder, LED Track light, Hot plates, Microwave ovens, Voltage converter, Water Pump motors, Speakers and Push-up bar, etc., which were clandestinely and illegally imported through Courier parcels by the authorized Courier. Three persons were arrested under Customs Act, 1962.

Contd.. on page 2.

(d) Deterrent action under Customs Act, 1962 and the NDPS Act, 1985 has been taken against the accused persons where the accused persons have been arrested. Prosecution complaints are being filed in the concerned court, Show Cause Notices under the provisions of Customs Act, 1962 are being issued and in deserving cases provisions of COFEPOSA Act/PITNDPS Act have been initiated against the accused persons. Alert and Modus operandi circulars are being issued from time to time to prevent such incidents of smuggling of goods.

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Lok Sabha Unstarred Question No. 694 for answer on 24.7.2015 regarding  
'GOLD SMUGGLING'

DETAILS OF SEIZURE OF GOLD		
(Rs. In Crore)		
YEAR	NO. OF GOLD SEIZURE CASES EFFECTED	VALUE OF THE GOLD SEIZED
2012-13	40	44.8
2013-14	148	245.92
2014-15	169	274.8
2015-16 (Upto June)	44	77.45

**2. Details of FICN Seized.**

YEAR	No. of Cases	Face Value of FICN Seized
2012-13	15	2.02
2013-14	15	1.09
2014-15	4	0.64
2015-16 (Upto June)	3	0.20

**3. Details of Drugs Cases**

**2012-13**

State of seizure	No. of cases	Type of Drugs	Quantity of Drugs (in Kgs.)
Maharashtra	3	Ketamine	253.5
		Methaqualone	29.8
Delhi	4	Heroin	1
		Methaqualone	68.701
		Ketamine	352.235
Punjab	3	Heroin	33.808
Karnataka	1	Ketamine	19.54
Kerala	1	Ephedrine	12.101
West Bengal	15	Cannabis	6161.68
		Hashish	117.43
		Ketamine Hydrochloride	10
		UNIKOF Tablets	4147200 Nos.
		Phensedyl / Recodex Cough Linctus	340380 Bottles
Assam	8	Ketamine Hydrochloride	42
		Pseudoephedrin Hydrochloride	1799
		Phensedyl / Recodex Cough Linctus	127000 Bottles
Meghalaya	2	Phensedyl / Recodex Cough Linctus	43400 Bottles
Tripura	1	Phensedyl / Recodex Cough Linctus	18850 Bottles
Rajasthan	1	ketamine	100.64
Tamil Nadu	6	Heroin	16.45
		Ephedrine	4.96
		methaqualone	65

U.P.	3	Charas	600
Bihar	1	Ganja	164
Telangana (earstwhile Andhra Pradesh)	2	Ketamine	28
		Ephedrine	65.85

**2013-14**

State of seizure	No. of cases	Type of Drugs	Quantity of Drugs (in Kgs.)
Maharashtra	3	Heroin	1.515
		Ketamine	1200
Delhi	5	Amphetamine	4.46
		Methaqualone	1382.2
		Ephedrine/Pseudoephedrine Powder and Tablets	237.74
		Methphetamine	136.86
Punjab	2	Heroin	85.129
Karnataka	1	Amphetamine	9.625
West Bengal	7	cannabis	21603.91
		Hashish	4.91
		Phensedyl / Recodex /Icon Cough Linctus	54750 Bottles
Assam	6	cannabis	3075.71
		heroin/Morphine	0.856
		Phensedyl / Recodex /Icon Cough Linctus	80850 Bottles
Tripura	1	Phensedyl / Recodex /Icon Cough Linctus	20000 Bottles
U.P.	2	Charas	46.5
		Heroin	1.05
Bihar	1	Heroin	1.843
Gujarat	2	Methyl Ethyl Ketone	1410095

**2014-15**

State of seizure	No. of cases	Type of Drugs	Quantity of Drugs (in Kgs.)
Maharashtra	1	Ephedrine	50
Delhi	2	Pseudoephedrine in powder form	134.914
		Actitide Tabs.	163400 Tablets
		Certified D Tabs. Suspected to be Pseudoephedrine	550 Tabs.
		Mephodrone	500.18
Punjab	3	Heroin	94.165
Karnataka	1	Heroin	0.162
		Methaphamphetamine	0.418
West Bengal	4	methaqualone	25
		Ganja	3264.7
Assam	2	Phensedyl / Recodex /Icon Cough Linctus	70800 Bottles

Tripura	1	Phensedyl / Recodex /Icon Cough Linctus	30400 Bottles
Tamil Nadu	3	Pseudoephedrine	15.09
		Amphetamine	50
U.P.	9	Charas	447.9
		Heroin	1.146
		Ganja	1474.77
Bihar	3	Charas	89.274
		Opium	5.019
Tamil Nadu	1	Ephedrine	50
U.P.	2	Ganja	419.53
		Charas	50

**2015-16**

State of seizure	No. of cases	Type of Drugs	Quantity of Drugs (in Kgs.)
Tamil Nadu	1	Ketamine	0.750 Kg
		Pseudoephedrine Tablets	260730 No.s
		Cough Syrup	70 Bottles
		Opium	17 grams
		Cyclodine Tablets	500 No.s
		Dexawin Tablets	700 No.s
Delhi	2	Heroin	7.966 Kg.
		Mephodron	218.43 Kg.
		Methamphetamine	15.40 Kg.
U.P	5	Charas	32.88 Kg.
		Charas	37.8 Kg.
		Ganja	705 Kg.
		Ganja	277 Kg.
		Heroin	4.6 Kg.
Gujarat	2	Ketamine	76 Kg.
		Ephedrine	3.557 Kg.
		Methamphetamine	15.688 Kg.